

ITEM NO.16

Court 3 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.956/2020

FIROZ IQBAL KHAN

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln.(s) for appropriate orders/directions and exemption from filing affidavit)

Date : 23-09-2020 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s) Mr. Anoop George Chaudhary, Sr. Adv.
Mrs. June Chaudhary, Sr. Adv.
Mr. Rashid N. Azam, Adv.
Ms. Sumeeta Chaudhary, Adv.
Mr. Muhammad Faizan, Adv.
Mr. Nasim Anwar, Adv.
Mr. J.H. Khan, Adv.
Mr. V. Elanchezhiyan, AOR

For Respondent(s) Mr. Tushar Mehta, SG
R-1 & R-2 Mr. K.M. Nataraj, ASG
Mr. Gurmeet Singh Makker, AOR
Mr. Rajat Nair, Adv.
Mr. Amit Sharma, Adv.

For R-3 Mr. Preetesh Kapur, Sr. Adv.
Mr. Anshuman Ashok, AOR

For R-4 Mr. Arvind Datar, Sr. Adv.
Ms. Nisha Bhambhani, Adv.
Mr. Rahul Bhatia, AOR

Mr. Rahul Unnikrishnan, Adv.

For R-5

Mr. Vishnu Shankar Jain, AOR
Ms. Amita Sachdeva, Adv.
Mr. Bijendar Singh, Adv.
Mr. Pankaj Kumar Verma, Adv.
Ms. Vaishnavi Ranjana, Adv.
Mr. Chanakya Gupta, Adv.
Ms. Mallika Parmar, Adv.
Mr. Vinay Rajput, Adv.

IA 90940/2020
(For Intervention)

Ms. Sharukh Alam, Adv.
Ms. Liz Mathew, AOR
Mr. Shantanu Singh, Adv.
Mr. Ankur Gulyani Panda, Adv.
Mr. Navneet R., Adv.
Ms. Sonali Jain, Adv.

IA 91132/2020
(For Intervention)

Mr. Shadan Farasat, AOR
Mr. Shourya Dasgupta, Adv.
Mr. Bharat Gupta, Adv.

IA 91167/2020 &
(For Intervention)

Mr. Anas Tanwir, AOR
Mr. Gautam Bhatia, Adv.

IA 94621/2020
(For Intervention)

Mr. Sanjay Hegde, Sr. Adv.
Mr. Mrigank Prabhakar, AOR

IA 94633/2020,
94643/2020 & 95678/2020
(For Intervention)

Mr. Ravi Sharma, AOR

IA 94667/2020
(For Intervention)

Mr. Mukul Rohatgi, Sr Adv.
Mr. Saket Shukla, Adv.
Mr. Vasanth Rajasekaran, Adv.
Mr. Debarshi Dutta, Adv.
Mr. Rajat Pradhan, Adv.
Ms. Ranjeeta Rohatgi AOR
Ms. Pragya Baghel, Adv.
Ms. Sheena Lype, Adv.
Ms. Samten Doma, Adv.

IA 94683/2020
(For Intervention)

Mr. J. Sai Deepak, Adv.
Mr. Suvidutt M.S., AOR
Mrs. Anu B., Adv.
Mr. Vibhor Ahlawat, Adv.
Mr. Abhishek Avadani, Adv.
Mr. Avinash Sharma, Adv.
Ms. Shaktiki Sharma, Adv.

**Ms. Vanya Agarwal, Adv.
Mr. Yogesh Kumar, Adv.
Mr. Abhijeet Singh, Adv.**

**IA 95066/2020
(For Intervention)**

Mr. Pratik R. Bombarde, AOR

**IA 95675/2020
(For Intervention)**

**Mr. Kaleeswaram Raj, Adv.
Thulasi K. Raj, Adv.
Ms. Maitreyi Hegde, Adv.
Ms. Aruna, Adv.
Mr. Nishe Rajen Shonker, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 During the course of the hearing today, Mr Tushar Mehta, Solicitor General of India stated that the Central Government has, in exercise of the power conferred upon it by sub-section (3) of Section 20 of the Cable Television Networks (Regulation) Act 1995, issued a notice to show cause dated 23 September 2020, to 'Sudarshan News'. Since the notice is stated to be 'returnable' on 28 September 2020, the Solicitor General has requested the Court to defer the hearing in the present case so as to enable the Central Government to take a considered view of the matter.
- 2 We have heard learned counsel in response to the submission of the Solicitor General.
- 3 Since a notice to show cause has been issued by the Central Government to the fourth respondent today, the hearing of the present proceedings is deferred to 5 October 2020. The notice shall be dealt with in accordance with law and the Central Government shall submit a report to this Court indicating the outcome of the notice. Since the notice has been issued during the pendency of these proceedings, further steps in pursuance of the notice to show cause shall be subject to the result of the present proceedings and to such orders as may be passed by this Court.

- 4 The interim order passed by this Court on 15 September 2020 shall continue to remain in operation pending further orders of this Court.
- 5 List the Writ Petition for further hearing on 5 October 2020 at 2 pm.

(CHETAN KUMAR)
AR-cum-PS

(SAROJ KUMARI GAUR)
BRANCH OFFICER